(b) No, Sir.

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(c) The emoluments and allowances drawn by the Chairman, Iron Ore Board from its inception upto the 30th April, 1974 are as follows :--- Rs.

(i) Honorarium at Re. 1/	16	50
per month for 16½ months.		

(ii) Sitting fee at Rs. 100/ 900.00
per meeting for presiding over the meetings of the Iron Ore
Board (9 meetings held upto ... - 30-4-1974).

(iii) Travelling Allowances for 124.65 visiting iron ore areas, excluding reimbursement of actual cost of air journeys.

Uniform Price of Steel for Industries

586. SHRI J. S. ANAND : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that a differential price for steel products is prevalent for large and small industries; and

(b) if so, whether Government prosose to fix uniform price for small scale industries buying steel from public sector steel manufacturing units?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) Steel supplies to Small Scale Industries are routed through the Small Scale Industries Corporations. As the Corporations charge some amount as their renumeration, prices of steel materials supplied through them are a little higher than the prices of the materials supplied from the Steel Plants direct in wagon loads.

⁻ (b) Government have accepted in principle that supplies channelled through the State Small Industries Corporations should be available to the units at about the same price as the others getting supplies from the Steel Plants duect. The Report of a Departmental Study Group which examined this matter in detail was received in January, 1974 and is being considered by Government.

Closure of DCM Chemical Works

587. SHRI SANAT KUMAR RAHA : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the Delhi Cloth Mill Chemical Works is closed down due to deteriorating industrial relations; and

(b) if so, what steps Government have taken to solve the dispute ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA) : (a) Yes.

'b) Efforts are continuing to secure resumption of work in this unit.

सेन्ट्रल कोल माइन्स रेस्क्यू स्टेशन, धनबाद में भ्रष्टाचार

588. श्री सीताराम सिंह:

श्री एन० एच० कुम्भारे :

श्री रवि रायः

श्री दिवजेन्द्र लाल सेनगप्ता :

क्या श्रम मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या भरकार का ध्यान 24 मार्च, 1974 के 'दि कोल फील्ड गजट' में प्रकाशित इम ग्राणय के समाचार की ग्रोर दिलाया गया है कि सेन्ट्रल कोल माइन्स रेस्क्यू स्टेशन्स कमेटी धनबाद का ग्रध्यक्ष जाली फर्मो द्वारा जाली कोटेशन्स दिलवा कर सरकारी रुपए का दुर्विनियोग करने में ग्रन्तर्प्रस्त हैं;

(ख) क्या सरकार ने इस सारे मामले की कोई जाच करवाई है ग्रौर यदि हां, तो उसके क्या परिणाम निकले; ग्रौर

(ग) दोपी ग्रधिकारियों के विरुद्ध सरकार ने क्या कार्यवाही की है?

†[Corruption in Central Coal Mines Rescue Station, Dhanbad

588. SHRI SITARAM SINGH : SHRI N. H. KUMBHARE : SHRI RABI RAY : SHRI DWIJENDRALAL SEN GUP ΓΑ-:

Will the Minister of LABOUR be pleased to state :

(a) whether Governments' attention has been drawn to the news-item which appeared

†[] English translation.

in the "Coal field Gazette" of the 24th March, 1974, to the effect that the Chairman of Central Coal Mines Rescue Stations Committee, Dhanbad, is involved in misappropriation of Government funds in the name of fake quotation, tendered by fake firms;

(b) whether Government have conducted any enquiry into the whole affair, and if so, the results thereof; and

(c) what action Government have taken against the defaulting officers?]

अम मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा): (क) जी हा। (ख) ग्रौर (ग) मामले की जांच की जा रही है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA) : (a) Yes.

(b) and (c) The matter is being looked into.

Scheduled Castes and Scheduled Tribes Employees in the Directorate General of Inspection

589. SHRI N.H. KUMBHARE : will the Minister of DEFENCE be pleased to state:

(a) whether the departmental promotion is made subject-wise *i.e.*, the candidates working in Physics, Chemistry, Leather and Rubber Textiles, General Stores, etc., get the promotions as per seniority in their respective subject in the 'General Stores,' division of Directorate General of Inspection (DGI) under Ministry of Defence;

(b) if so, whether reservation in promotion for scheduled castes is made subject-wise or division-wise; and

(c) in case it is division-wise what is the procedure to give benefit to a scheduled caste or scheduled tribe candidate under the rules of reservation in promotion working in a particular subject in which no vacancy exists ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUK-LA): (a) Yes, Sir, in so far as selection posts are concerned.

(b) Reservation in promotion for scheduled castes is made division-wise.

†[] English translation.

(c) If in a particular subject no vacancy exists the question of promoting a scheduled caste or scheduled tribe candidate or for that matter any general community candidate in the particular subject does not arise. The candidate concerned will have to await the occurrence of an appropriate vacancy.

Scheduled Castes and Scheduled Tribes Employees in the Defence Ministry

590. SHRI N. H. KUMBHARE : Will the Minister of DEFENCE be pleased to state :

(a) whether a panel of officers in the Office^S of Chief Controller of Defence Research and Development Organisation and Director-General of Inspection under the Ministry of Defence from Senior Scientific Assistants to Junior Scientific Officers has been drawn;

(b) if so the number of officers who have been brought on panel and the number from amongst the Scheduled Castes and, Scheduled Tribes;

(c) the number of posts of Junior Scientific Officers which are to be filled and the number of posts which are declared reserved for Scheduled Castes and Scheduled Tribes on the basis of prescribed percentage of reservation ⁱn service in those offices;

(d) whether requisite number of Scheduled Castes and Scheduled Tribes candidates have been selected for promotion to fill all the reserved vacancies;

(e) whether the reservation in promotion has been given subject-wise or division-wise; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUK-LA): (a) and (b) A panel of 222 persons for promotion to the posts of Junior Scientific Officer in the Defence Science Service has been drawn up from amongst the eligible Senior Scientific Assistants, Foremen and Chief Draughtsmen serving in the participatig organisations like Defence Research & Development Organisation, Directorate General of Inspection and Directorate of Technica, Development & Production (Air). Out of 222 persons, 8 belong to scheduled castes. No person belonging to secheduled tribes is in the panel.